

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1670
TO BE ANSWERED ON AUGUST 01, 2022**

MANAGEMENT OF SEWAGE

NO. 1670. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the management of garbage, waste and sewage is becoming a serious issue in the urban areas in the country;
- (b) If so, the details thereof;
- (c) whether Government provides financial and technical assistance to the States for establishment of garbage and sewage treatment plants;
- (d) if so, the details thereof during the last three years and the current year, year-wise, city-wise and State-wise; and
- (e) whether Government has assessed or proposes to assess the progress of the work carried out by the States in this regard and if so, the State-wise details thereof?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b): Sanitation is a State subject. To provide additional support to deal with various issues concerning garbage, waste and sewage, Government of India has launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 and the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in 500 cities on June 25, 2015.

To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years, up to October 1, 2026, with a vision of scientific solid waste management and sustainable sanitation.

The objective of AMRUT Mission was to improve the sewerage coverage and septage management and providing safe drinking water universally, in all Urban Local Bodies (ULBs) with population of one lakh or more, all Capital cities, all Heritage City Development and Augmentation Yojana (HRIDAY) cities, identified cities on the stem of the main rivers, hill states, islands and tourist destinations. The second phase, i.e., AMRUT 2.0 has been launched on October 1, 2021 to carry forward the progress achieved in providing universal coverage of sewerage and septage management in 500 AMRUT cities.

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(c) & (d): Central Share (CS) assistance under SBM-U is given to States/ UTs for establishing of various types of Municipal Solid Waste (MSW) management plants like, Waste-to-Compost (WtC), Waste-to-Energy (WtE), Bio-methanation, Material Recovery Facilities (MRF) and legacy waste dumpsites remediation, etc.

Under SBM – U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 crore, including committed Central Assistance of ₹14,623 crore. Under SBM – U 2.0, the total financial outlay of the States and UTs for the entire Mission Period is ₹1,41,600 crore, including committed Central Assistance of ₹36,465 crore. The State/ UT wise details of CS funds released during the last three years and the current year under SBM-U and SBM (U) 2.0 is at Annex-I.

Under AMRUT, the total financial outlay of the States and UTs for the entire Mission Period is ₹77,640 crore, including committed Central Assistance of ₹35,990 crore. Of this, ₹32,456 crore (42% of total outlay) has been allocated to projects under sewerage and septage management sector. Under AMRUT 2.0, the total financial outlay of the States and UTs for the entire Mission Period is ₹2,77,000 crore, including committed Central Assistance of ₹76,760 crore. Of this, ₹66,750 crore (87% of central assistance) has been allocated to projects under sewerage and septage management sector. The State/ UT wise details of CS funds released during the last three years and the current year under AMRUT and AMRUT 2.0 is at Annex-II.

For technical assistance to States/ULBs, Ministry of Housing & Urban Affairs (MoHUA) has brought out the Manuals on Sewerage and Sewage Treatment Systems and Solid Waste Management and also issued various Advisories and Guidelines for choosing appropriate technologies to manage sewage and solid waste. AMRUT 2.0 operational guidelines provides for launching of Technology sub-Mission to identify proven and potential global technologies in water sector. The Ministry also provides handholding through Capacity building (CB).

(e) : The progress made in management of garbage etc by the States/ UTs under SBM-U is regularly assessed for which Standard Operating Protocols (SOPs) have been developed for certification of ULBs as Open Defecation Free (ODF), ODF+, ODF++ and Star ratings of Garbage Free Cities (GFC) and also through ‘Swachh Survekshan’. Tracking the progress of SBM-U and AMRUT in States/ UTs is done by periodical review and assessment by video conferences, webinars, workshops etc and also through the dedicated SBM-U and AMRUT portals. Project implementation at field level under AMRUT is assessed by Independent Review and Monitoring Agencies (IRMAs), appointed by each State and UT.

Annex-I referred to in reply to part (c) and (d) of Rajya Sabha Un-starred Question no. 1670 due for answer on 01.08.2022 regarding “Management of sewage”.

The State/UT wise details of CS funds released during the last three years and the current year under SBM – U and SBM – U 2.0

S. No.	Name of States/UTs	Fund released (in ₹ Crore)					
		Upto 2018-19	2019-20	2020-21	2021-22	2022-23	Total
1	A&N Islands	0.75	0.95	0.00	0.06	0.00	1.76
2	Andhra Pradesh	509.86	57.50	0.00	67.00	0.00	634.36
3	Arunachal Pradesh	26.43	0.00	5.92	9.83	0.00	42.18
4	Assam	117.10	83.70	3.34	9.10	0.00	213.24
5	Bihar	346.08	39.87	0.00	8.58	0.00	394.53
6	Chandigarh	6.35	18.79	0.00	22.64	0.00	47.78
7	Chhattisgarh	357.85	0.00	0.00	10.14	0.00	367.99
8	Dadra & Nagar Haveli and Daman & Diu	1.53	0.05	0.00	0.18	0.00	1.76
9	Delhi	157.88	3.11	0.00	193.82	36.55	391.36
10	Goa	11.86	3.27	0.00	1.20	0.00	16.33
11	Gujarat	786.00	0.00	25.31	70.15	0.00	881.46
12	Haryana	122.70	58.47	4.83	5.58	0.00	191.58
13	Himachal Pradesh	23.07	7.63	0.00	16.03	0.00	46.73
14	Jammu & Kashmir	112.59	23.23	0.00	27.98	0.00	163.80
15	Jharkhand	207.67	1.77	2.25	2.52	0.00	214.21
16	Karnataka	559.62	0.00	0.00	216.23	0.00	775.85
17	Kerala	96.22	0.96	0.00	5.64	0.00	102.82
18	Ladakh	0.00	0.00	0.00	0.32	0.00	0.32
19	Madhya Pradesh	721.36	26.72	36.45	121.14	0.00	905.67
20	Maharashtra	857.99	286.63	153.61	245.22	1.40	1544.85
21	Manipur	41.60	8.50	17.93	1.62	0.00	69.65
22	Meghalaya	7.30	3.36	0.00	0.60	0.00	11.26
23	Mizoram	19.77	12.11	4.48	14.83	0.00	51.19
24	Nagaland	32.44	9.89	6.27	2.34	0.00	50.94
25	Odisha	145.84	100.45	22.12	185.13	0.00	453.54
26	Puducherry	11.48	0.58	5.79	0.50	0.00	18.35
27	Punjab	193.19	102.57	0.02	9.96	0.00	305.74
28	Rajasthan	611.35	0.00	0.00	47.84	0.00	659.19
29	Sikkim	5.02	0.93	0.00	4.49	0.00	10.44
30	Tamil Nadu	864.93	236.19	21.08	224.91	0.00	1347.11
31	Telangana	196.25	0.00	129.64	62.07	0.00	387.96
32	Tripura	19.23	20.22	22.54	5.53	0.00	67.52
33	Uttar Pradesh	1119.62	84.01	485.13	43.99	0.00	1732.75
34	Uttarakhand	42.80	20.58	22.23	71.86	0.00	157.47
35	West Bengal	410.42	0.00	0.00	223.50	0.00	633.92
Total		8744.16	1212.04	968.94	1932.53	37.95	12895.62

Annex-II referred to in reply to part (c) and (d) of Rajya Sabha Un-starred Question no. 1670 due for answer on 01.08.2022 regarding "Management of sewage".

The State/ UT wise details of CS funds released during the last three years and the current year under AMRUT and AMRUT 2.0

S. No.	Name of States/UTs	Fund released (in ₹ Crore)					
		Upto 2018-19	2019-20	2020-21	2021-22	2022-23	Total
1	A&N Islands	2.17	4.32	0.00	4.32	0.00	10.81
2	Andhra Pradesh	619.69	246.69	0.00	0.00	0.00	866.38
3	Arunachal Pradesh	25.25	17.63	0.00	56.44	0.00	99.32
4	Assam	73.23	0.00	0.00	179.64	56.65	309.52
5	Bihar	369.94	0.00	685.93	0.00	0.00	1055.87
6	Chandigarh	26.95	26.32	0.00	0.00	0.00	53.27
7	Chhattisgarh	407.90	145.67	415.55	0.00	148.40	1117.52
8	Dadra & Nagar Haveli and Daman & Diu	5.76	4.27	0.00	4.16	0.00	14.19
9	Delhi	160.46	151.55	0.00	206.20	0.00	518.21
10	Goa	20.91	0.00	0.00	0.00	0.00	20.91
11	Gujarat	518.78	1074.58	0.00	73.60	311.59	1978.55
12	Haryana	152.90	289.71	147.18	147.18	0.00	736.97
13	Himachal Pradesh	85.39	60.23	56.73	66.71	0.00	269.06
14	Jammu & Kashmir (I/C Ladakh)	265.15	154.35	0.00	95.64	0.00	515.14
15	Jharkhand	197.23	135.22	109.62	207.85	0.00	649.92
16	Karnataka	1141.88	710.54	280.50	125.93	0.00	2258.85
17	Kerala	232.24	194.74	399.25	119.62	0.00	945.85
18	Lakshadweep	0.73	0.70	0.41	0.41	0.00	2.25
19	Madhya Pradesh	1471.29	925.00	0.00	230.84	12.70	2639.83
20	Maharashtra	1532.52	0.00	1243.73	330.00	36.16	3142.41
21	Manipur	96.21	0.00	66.07	0.00	0.00	162.28
22	Meghalaya	8.91	0.00	0.00	22.69	21.69	53.29
23	Mizoram	74.45	0.00	45.27	0.00	0.00	119.72
24	Nagaland	21.63	12.03	0.00	43.52	0.00	77.18
25	Odisha	472.40	312.83	0.00	127.47	0.00	912.70
26	Puducherry	12.98	12.73	9.19	9.19	0.00	44.09
27	Punjab	240.89	0.00	121.44	623.57	0.00	985.90
28	Rajasthan	727.52	143.91	586.54	0.00	0.00	1457.97
29	Sikkim	7.21	5.30	0.00	18.55	0.00	31.06
30	Tamil Nadu	1686.74	377.16	278.84	1454.55	398.13	4195.42
31	Telangana	302.01	178.82	350.70	100.00	0.00	931.53
32	Tripura	26.68	0.00	26.21	79.58	0.00	132.47
33	Uttar Pradesh	1244.49	226.03	964.37	1418.72	521.41	4375.02
34	Uttarakhand	149.49	122.01	113.39	147.02	0.00	531.91
35	West Bengal	831.01	153.30	245.82	675.26	0.00	1905.39
Total		13212.99	5685.64	6146.74	6568.66	1506.73	33120.76